

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **13.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/378/CHE/2021 IN CP.IB/53/CHE/2021  
NAME OF PETITIONER : Nand Kishore Todi & Another  
NAME OF RESPONDENT : KGS Developers Ltd  
SECTION : Sec 60(5) (c) of IBC 2016 R/w Rule 11 of NCLT Rules 2016

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**ORDER**

The Applicant is represented on behalf of M/s. A.K. Mylsamy & Associates and the Respondent is represented by Mr. Satish Parasaran, Senior Advocate through video conferencing platform.

IA/378/CHE/2021 is filed for urgent hearing of CP.IB/53/CHE/2021 which is already listed today.

Hence, IA/378/CHE/2021 is **dismissed as infructuous.**

-sd-  
**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-sd-  
**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)